

Annexure-1

Name of the corporate debtor: Greendiamz Biotech Limited (In Liquidation): Date of commencement of liquidation:28/06/2022: list of stakeholders as on: 01/10/2022
List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished?	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be
1	Union Bank of India	26-07-2022	1,12,56,43,570.14	1,12,56,43,570.14	Secured	15,04,00,000.00	YES	<p>1. Mortgage charge over property being part and parcel of the 2nd floor, adm about 477.49 sq mtr (super built up - 610.74 sq mtr) together with right to use proportionate share in the land and other amenities such as parking, lift, stairs, cabin, etc. in the building known as "SUGAM CORPORATE HOUSE" situated on the land of Parimal Co-operative Housing Society Ltd., Lying and being at Sub-Plot no. 28, Final Plot no. 714/1 of TP Scheme no. 3, mouje - Chhadavad, Taluka:City in the registration district and sub district Ahmedabad 4 (Paldi).</p> <p>2. Mortgage charge over property being NA land bearing Blocs Bharat Pandya Blocks no. 811/paiki having land adm 5985 sq mtrs, situate lying and being at Village Rajoda, Taluka Bavla, Registration District Ahmedabad and Sub District Dholka</p> <p>3. Plant Machineries and Equipment</p>	27,75,00,000.00	100.00	0	0	0	0	
Total			1,12,56,43,570	1,12,56,43,570		15,04,00,000.00			27,75,00,000.00	100.00		0			